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# to Questions 198

mance is linked to several factors like trend in prices, demand and availability of resources.

(c) The step<sub>s</sub> already take to step up production are given  $i_n$  the statement.

#### Statement

The following specific policy measures were taken in recent past to strengthen the electronic' industry  $i_n$  the country:—

(a) For a number of categories, "broadbased" licences are issued.

(b) The Electronic components industry has been delicensed.

(c) The import of technology and foreign collaboration are permitted in \*U areas of electronics. Units having foreign equity less than 40% allowed in all areas.

. (d) Development of small scale industry is being particularly encouraged. Approvals for a number of items have been decentralised to the level of State Directorate Industries. Investment limit for this sector has been revised to Rs. 35 lakhs and that for ancilliary units to Rs. 45 lakhs.

(e) In order to achieve economics of  $_{\rm p}$  scale in certain key areas, certain components which were reserved for small scale sector have been dereserved.

(f) In almost all areas of electronics, excluding consumer electronics, MRTP companies have bee<sub>n</sub> exempted from clearance under Sections 21 and 22 of MRTP Act.

(g) The private secto<sub>r</sub> units are permitted to manufacture telephones, EPABX, teleprinters, facsimile equipment, data communication terminals, etc. Other telecommunication items can also be taken up by the private sector with Central/State Government participation of at least 51 per cent equity shares.

(h) For computer industry, the emphasis is on the manufacture of computers based on latest technology at prices comparable with international level and progressively increasing indigenisation consistent with economic viability. (i) A new software policy has been announced to encourage production and export of software.

(j) Import duty on raw materials, components and capital equipment has been reduced. For component industry, the duty on raw materials, parts & semi-finished goods have been rationalised.

(k) The import policy hag been rationalised "with a view to increase production.

(1) Government Is promoting appropriate applications of electronics to improve productivity, quality, safety and quality of services.

#### Publication of Telephone Directory of Goa

1685. SHRI JOHN. F. FERNANDES: Will the Minister of COMMUNICA TIONS be pleased to state:

(a) whether Government's attention have been drawn to the  $grav_e$  errors in the Goa Telephone Directory wherein the names of Members of Parliament and T.A.C. members are not properly printed;

(b) whether the list of T.A.C. members printed on the\* Directory carries the names of Members of Parliament much below the names of State Government officials and Members of State Legislature; and

(c) if so, whether this Directory would be withdrawn with immediate effect and be reprinted?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO): (a) to (c) The information is being collected and will be laid on the Table of the House.

#### Licence for manufacture of FAX Machines in Goa

1686. SHRI JOHN F. FERNANDES: Will the Minister of COMMUNICA TIONS be pleased to state:

(a) whether the Goa State Government have approached the Central Government

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for grant of licence for manufacture of FAX machines in the new electronic city at Goa;

(b) whether any assurance was given by Government for  $th_e$  said licence to augment the rent in view of the new Sta'e; and

(c) if so, what is the present position of this matter and by when it would be cleared?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO); (a) Yes, Sir.

(b) No, Sir.

(c) A decision is likely to be taken soon.

## Research by the NCL, Pune to control Mosqnitos menace

1687. SHRI ASHOK NATH VERMA: Will the PRIME MTNISTER  $b_e$  pleased to state:

(a) what are the details of Research made by the National Chemical Laboratory, Pune for control of Mosquitos lorbi-cide in the country under various assistance programme; and whether such research technology has been commercially transferred with details;

(b) whe'her National Chemical Laboratory, Pune and any other laboratory has developed indigenous technology, on turnkey basis, for manufacturing of ABATE technical, a Board controlled Mosqui'os Lasnicide; if so, what are the details thereof; and

(c) whether technical ABATE  $j_s$  being produced in the country for its presently being imported?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECH-NOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K.' R. NARAYANAN): (a) The National Chemical Laboratory, Pune has under a UNDP assisted programme developed controlled release formulation of ABATE Mosquit<sub>0</sub> Larvicide. Resarch results would be commercially applicable only af er the affieacy and safety of the formulations developed has been established.

(b) No, Sir.

(c) As pe<sub>r</sub> available information, technical ABATE is presently being imported.

Foreign Collaboration io Space Programme

1688. DR. YELAMANCHILI SIVAJI: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposals under Government'^ cosideration to seek. foreign collaboration in space research; if so, what are the details thereof; and

(b) whether there is any assistance in the offing in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECH-NOLOGY AND THE MINISTER OF STATE IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI K. R. NARAYANAN): (a) India has already signed a number of agreemen's of foreign collaboration in Space Research with several countries. The details of these collaborative agreements are given in the Department of Space's Annual Report 1988-89 and Performance Budget 1989-90, copies of which are already available in the Parliament Library. The following collaborative agreements have been signed during 1988-89;

(i) Agreement between the Government of the Republic of India and the Government of Soviet Socialist Republics on long term cooperation in the exploration and use of outer space for peaceful purposes,

(ii) Agreement between Government of India and the Government of the Union of Soviet Socialist Republics of Scientific and Technical cooperation in  $t_{ne}$  field of meteorological and upper atmospheric research using <ipace techniques.